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Title: Introduction of the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2020.

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

माननीय अध्यक्ष: प्रश्न यह है:

“कि संसद सदस्य वेतन, भत्ता और पेंशन अधिनियम, 1954 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI PRALHAD JOSHI: I introduce the Bill ...(*Interruptions*)

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11.53 hrs

